

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 135 of 2014

Dated : 28th May, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board **...Appellant(s)**

Versus

Kerala State Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.T. George

Counsel for the Respondent (s): Mr. Ramesh Babu M.R. for R-1

ORDER

Admit. Issue notice to the Respondents returnable on 18.07.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/js